



**FIFTH GOA LEGISLATIVE ASSEMBLY
(TWELFTH SESSION, 2011)**

**FIRST REPORT
(2011)**

**OF THE
BUSINESS ADVISORY COMMITTEE**

(Presented to the House on the 31 January, 2011)

**GOA LEGISLATURE SECRETARIAT
PORVORIM, GOA**

**FIFTH LEGISLATIVE ASSEMBLY
OF THE STATE OF GOA
(TWELFTH SESSION, 2011)**

**FIRST REPORT (2011) OF THE
BUSINESS ADVISORY COMMITTEE**

A sitting of the Business Advisory Committee was held on Monday, 24 January, 2011 at 12 00 noon in the Speaker's Committee Room, Assembly Complex, Porvorim- Goa to consider the business to be transacted during the Twelfth Session, 2011 of the Fifth Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

- (1) Shri Pratapsingh Rane..... Hon'ble Speaker.....Chairman
- (2) Shri Mauvin Godinho..... Deputy Speaker..... Member
- (3) Shri Digambar Kamat..... Chief Minister..... Member
- (4) Shri Manohar Parrikar..... Leader of Opposition..... Member
- (5) Shri Jose Philip D'Souza..... Minister for Revenue..... Member
- (6) Shri Pandurang Dhavalikar..... Member

GOA LEGISLATURE SECRETARIAT

- (1) Shri J. N. Braganza, Secretary
- (2) Shri N.B. Subhedar, Joint Secretary
- (3) Shri H. Noronha, Section Officer

GOVERNMENT OFFICERS

- (1) Shri S. K. Shrivastava, Chief Secretary, Govt. of Goa.
- (2) Shri S. Kumaraswamy, Secretary, Finance
- (3) Shri Sharad Marathe, Jt. Secy, Law

3. The Committee took up for consideration Memorandum No. 1 of 2011 placed before it. (Annexure-I)

4. The Committee took the following decisions:
- (1) Motion of Thanks to the Governor's Address delivered on 31 January, 2011 to be moved on the same day.
 - (2) All the Government Bills for introduction will be taken up on 31 January, 2011.
 - (3) The Committee decided that the Goa Police Bill, 2008 should not be taken up during this Session.
 - (4) The Committee also decided unanimously that only Chief Minister will reply to the Motion of thanks to the Governors Address, 2011.
 - (5) The discussion on the Motion of Thanks to the Governor's Address would be taken up on 1, 2 & 3 February, 2011 respectively. Voting on the Motion along with the Amendments to be taken on 3 February, 2011.
 - (6) Supplementary Demands for Grants, 2010-11 (Second Batch) to be presented on Tuesday, 01 February, 2011.
 - (7) Discussion and Voting on Supplementary Demands for Grants, 2010-11 (Second Batch) and the connected Goa Appropriation Bill, 2011 relating to the Supplementary Demands for Grants, 2010-11 (Second Batch) to be taken up on Thursday, 03 February, 2011.
 - (8) The Private Members' Business (Bills and Resolutions) will be taken up on Friday, 4 February, 2011.
 - (9) The time-table showing day to day business for the Twelfth Session, 2011 is placed at Annexure-II was adopted by the Committee.

PORVORIM, GOA
24 JANUARY, 2011

J. N. BRAGANZA
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT BUSINESS ADVISORY COMMITTEE (2011)

MEMORANDUM NO. 1 OF 2011

Tentative List of Business for the Twelfth Session (Fifth Legislative Assembly), 2011

The Government has sent a tentative programme of list of Government business for the Twelfth Session of the Fifth Legislative Assembly which is as follows:

1. LEGISLATIVE BUSINESS:

- (1) The Goa Registration of Tourist Trade (Amendment) Bill, 2011.
- (2) The Goa Land Revenue Code (Amendment) Bill, 2011.
- (3) The Goa Value Added Tax (Amendment) Bill, 2011.

2. FINANCIAL BUSINESS:

- (1) Presentation of Supplementary Demands for Grants, 2010-11 (Second Batch).
- (2) Introduction, consideration and passing of the connected Goa Appropriation Bill, 2011 relating to Supplementary Demands for Grants, 2010-11 (Second Batch)

The Committee may consider allotment of time for the aforesaid business to be transacted during the Twelfth Session, 2011.

**PORVORIM, GOA
24 JANUARY, 2011**

**J. N. BRAGANZA
SECRETARY**

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE TWELFTH SESSION, 2011

- Monday, 31 January, 2011** : (i) Governor's Address to the Fifth Legislative Assembly in its Twelfth Session, 2011.
- (ii) Government Bills- Introduction (if any)
- (iii) Other Business.
- Tuesday, 01 February 2011** : (i) Presentation of Supplementary Demands for Grants, 2010-11 (Second Batch)
- (ii) Discussion on Motion of Thanks to the Governor's Address delivered to the House on 31 January, 2011. (**Day-1**)
- Wednesday, 02 February, 2010** : Discussion on Motion of Thanks to the Governor's Address delivered to the House on 31 January, 2011. (**Day 2**)
- Thursday, 03 February, 2011** : (i) Discussion and **Voting** on Motion of Thanks to the Governor's Address delivered to the House on 31 January, 2011. (**Last Day**)
- (ii) Discussion and Voting on Supplementary Demands for Grants, 2010-11 (Second Batch)
- (iii) Introduction, consideration and passing of the connected Goa Appropriation Bill, 2011 relating to the Supplementary Demands for Grants for the year 2010-11 (Second Batch)
- Friday, 04 February, 2011** : (i) Private Members' Business day.
- (ii) Consideration and Passing of Government Bills (if any)

PORVORIM, GOA
24 JANUARY, 2011

J. N. BRAGANZA
SECRETARY